

Industry some time ago. It is proposed to institute fresh enquiries in this regard.]

OFFER BY ISRAEL TO SET UP AGRICULTURAL FARM

/SHRI A. D. MANI: ^{1b5} - | SHRI A. B. VAJPAYEE:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have declined an offer made by the Government of Israel to set up a 500-acre agricultural farm in Rajasthan to teach Indian farmers Israeli methods of farming; and

(b) what are the details of the offer made by the Israeli Government and reasons for not accepting it?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) No such offer has been made by the Government of Israel.

(b) Does not arise.

166. [Transferred to the 1st December, 1964.]

UTILISATION OF COASTAL SHIPPING FOR THE MOVEMENT OF COAL

167. SHRI M. C. SHAH: Will the Minister of TRANSPORT be pleased to state:

(a) whether Government have examined the possibility of utilising coastal shipping for the movement of coal; and

(b) if so, what will be the percentage of coal that could be carried by the sea in relation to the total traffic of coal?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) Coastal ships have already been carrying coal for quite a long time. The quantity of coal thus moved was about

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1 million tons per annum till May 1961 when a revised target of 2 million tons per year was fixed due to the shortage of rail capacity.

Since then, the percentage of coal carried by coastal ships to the total quantity of coal transported by all means has been as follows:

Financial year	Percentage of coal carried by coastal ships
1961-62	3.05%
1962-63	3.45%
1963-64	3.07%
1964-65 (up to September, 1964).	2.67%

Due to certain recent developments, however, Government is re-examining the position and at present a study is being made of the long-term pattern of production and distribution of coal with a view to taking a decision as to the quantity of coal that should be earmarked for transport by the sea route.

AGREEMENT FOR DAILY AIR SERVICE TO NEW YORK

/ SHRI U. S. DUGAL - |
SHRI P. ABRAHAM:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a new agreement has been signed between India and the United States of America under which Air India will maintain daily air service to New York; and

(b) if so, what reciprocal facilities have been given to the American Airways Companies?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO) : (a) No, Sir. Certain procedural arrangements have been agreed to on 26th October,

1964 for implementing the India-United States of America Air Services Agreement dated the 3rd February, 1956.

(b) Under the new arrangements agreed to, the United States Airlines are permitted to operate to or through any of the three points in India viz. Bombay, Delhi and Calcutta as long as n'o more than one such point is served on any one flight.

SUPPLY OF RABI SEEDS

169. SHRI CHANDRA SHEKHAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the demand for Rabi seeds made by various States and the quantity supplied by the Centre; and

(b) whether any investigation was made about the suitability of these seeds before supply?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) The demand for Rabi seeds made by various States and quantity arranged by the Centre from Punjab is indicated below:—

I. *Wheat seeds*

State	Alloca- tion	Despat- ches
	(Tonnes)	(Tonnes)
Maharashtra . .	5,000	3,000
Rajasthan . .	4,000	4,000
Uttar Pradesh	37,000	34,000
Bihar . . .	7,000*	2,115
Gujarat . . .	7,000	4,327
TOTAL . .	60,000	47,442

* In addition 180 tonnes of wheat seeds allocated from Central Mechanised Farm, Suratgarh.

II. *Other seeds*.—(i) The Government of Uttar Pradesh asked for the assistance of the Government of India in the supply of the following quantities of rabi seeds from the Punjab:—

	Tonnes
1. Wheat	21,000
2. Barley	8,000
3. Gram	12,000
4. Peas	9,000
TOTAL	50,000

Subsequently, in view of the high prices of gram, barley and peas, the Government of Uttar Pradesh desired that the entire quantity of 50,000 tonnes might be supplied in the form of wheat. Arrangements could, however, be made for the allotment of only 37,000 tonnes of wheat as indicated¹ above. Government of Punjab was unable to spare a larger quantity.

(ii) The Government of Gujarat require 2080 tonnes of Gram Seeds, The State Government was advised to contact the State Government of Rajasthan and Punjab direct in the matter. The information about quantities actually procured by Gujarat Government from these States is not available.

(b) The seeds allotted to the above mentioned States were not procured by the Government of India. The concerned State Governments were however advised to depute a team of their Technical Officers to Punjab to select varieties of seeds fit for sowings in their respective States. These Officers conducted inspection of consignments before despatch.

FOODGRAINS SENT TO UTTAR PRADESH

170. SHRI M. P. BHARGAVA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what amount of imported wheat and other foodgrains were sent to Uttar Pradesh during the months of September and October, 1964;

(b) what amount has been sent in the month of November unto the 20th; and